



CIRCULAR

SEBI/HO/CDMRD/DMP/CIR/P/2016/105

September 28, 2016

To,

The Managing Directors / Chief Executive Officers
All Commodity Derivatives Exchanges

Sub.: List of Commodities Notified under SCRA

1. Pursuant to the repeal of the Forward Contracts (Regulation) Act, 1952 (FCRA) and amendment to the Securities Contracts (Regulation) Act, 1956 (SCRA), the Central Government, in exercise of the powers conferred by clause (bc) of section 2 of the SCRA and in consultation with the SEBI, have vide [Notification No. S.O. 3068\(E\)](#) dated September 27, 2016 notified the goods specified therein, for the purpose of clause (bc) of section 2 of the SCRA with effect from the date of the said notification.

A copy of the said notification is also annexed for ready reference.

2. The commodity derivatives contracts which are being traded on the commodity derivatives exchanges shall continue to be traded under the provisions of SCRA, 1956 and the Rules and Regulations made thereunder.
3. The provisions of this circular shall be effective from the date of the circular.
4. The Exchanges are advised to:
 - a. take steps to make necessary amendments to the relevant bye-laws, rules and regulations for the implementation of the same.
 - b. bring the provisions of this circular to the notice of the members of the Exchange and also to disseminate the same on their website.
 - c. communicate to SEBI, the status of the implementation of the provisions of this circular.
5. This circular is issued in exercise of powers conferred under Section 11 (1) of the Securities and Exchange Board of India Act, 1992, to protect the interests of investors in securities and to promote the development of, and to regulate the securities market.



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

6. This circular is available on SEBI website under the category “Circulars” and “Info for Commodity Derivatives”.

Yours faithfully,

Vikas Sukhwai
Deputy General Manager
Division of Market Policy
Commodity Derivatives Market Regulation Department
Email: vikass@sebi.gov.in



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 2350]

नई दिल्ली, मंगलवार, सितम्बर 27, 2016/आश्विन 5, 1938

No. 2350]

NEW DELHI, TUESDAY, SEPTEMBER 27, 2016/ASVINA 5, 1938

वित्त मंत्रालय

(आर्थिक कार्य विभाग)

अधिसूचना

नई दिल्ली, 27 सितम्बर, 2016

का.आ. 3068(अ).— केंद्रीय सरकार, प्रतिभूति संविदा (विनियमन) अधिनियम, 1956 (1956 का 42) की धारा 2 के खंड (खग) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, भारतीय प्रतिभूति और विनियम बोर्ड अधिनियम, 1992 (1992 का 15) की धारा 3 के तहत स्थापित भारतीय प्रतिभूति और विनियम बोर्ड के परामर्श से उक्त अधिनियम की धारा 2 के खंड (खग) के प्रयोजनों के लिए अनुसूची में विनिर्दिष्ट वस्तुओं को एतद्वारा अधिसूचित करती है, अर्थात:-

अनुसूची

1.	2.
क्र.सं.	वस्तुएं
(I)	अनाज और दालें
1	बाजरा
2	जौ
3	चना (दाल सहित)
4	ज्वार
5	कुल्थि
6	लाख (खेसारी)

7	मक्का/मकई
8	मसूर (दाल सहित)
9	मूंग और उत्पाद (चुनी, दाल सहित)
10	मोठ
11	मटर (पीली मटर सहित)
12	रागी
13	चावल या धान (बासमती सहित)
14	छोटे अनाज (कोदनकुलटि, कोड्रा, कोर्रा, वार्गु, सावन, राला, काकुन, समई, वारी और बंटी)
15	तूर/अरहर (चुनी, दाल सहित)
16	उड़द/दलिया (दाल सहित)
17	गेहूँ
(II)	तिलहन, खलियां और तेल
18	एरंड समिश्र पदार्थ (बीज, तेल, खली सहित)
19	नारियल/गिरी समिश्र पदार्थ (बीज/फल, तेल, खली सहित)
20	बिनौला समिश्र पदार्थ (बीज सहित, तेल, खली)
21	ताड़ तेल समिश्र पदार्थ (बीज सहित, तेल, खली)
22	मूंगफली समिश्र पदार्थ (गिरी, तेल, खली सहित)
23	अलसी समिश्र पदार्थ (बीज, तेल, खली सहित)
24	रेपसीड सरसों समिश्र पदार्थ (बीज, तेल, खली, चूर्ण सहित)
25	चावल की भूसी समिश्र पदार्थ (चोकर, तेल, खली सहित)
26	कुसुम समिश्र पदार्थ (बीज, तेल, खली सहित)
27	तिल समिश्र पदार्थ (बीज, तेल, खली सहित)
28	सोया समिश्र पदार्थ (फलियां, तेल, खली, चूर्ण सहित)
29	सूरजमुखी समिश्र पदार्थ (बीज, तेल, खली सहित)
(III)	मसाले
30	सौंफ
31	इलायची
32	अजमोदा के बीज
33	मिर्च
34	दालचीनी
35	लौंग

36	धनिया
37	अदरक
38	जीरा
39	मेथी
40	जायफल
41	काली मिर्च
42	हल्दी
(IV)	धातुएं
43	एल्युमीनियम
44	पीतल
45	तांबा
46	लोहा अयस्क
47	सीसा
48	निकल
49	पिटवां लोहा
50	स्पंज आयरन
51	इस्पात
52	टिन
53	जस्ता
(V)	बहुमूल्य धातुएं
54	स्वर्ण (सिक्का, छड़ आदि विभिन्न रूपों सहित)
55	प्लेटिनम (छड़ आदि विभिन्न रूपों सहित)
56	रजत (सिक्का, छड़ आदि विभिन्न रूपों सहित)
(VI)	ज्वहारात एवं रत्न
57	हीरा
(VII)	रेशे
58	आर्ट सिल्क धागे
59	कपास समिश्र पदार्थ (कपास, रेशा, बिना दबाया कपास, आधा दबाया, पूर्ण दबाया, धागा, कपास की फलियां, सूती कपड़ा सहित)
60	जूट और जूट के सामान (कच्चा जूट, मेस्ता, टाट, बोरियां, कपड़े, बैग, सुतलियां, धागे और जूट से बने अन्य उत्पादों सहित)

61	स्टेपल फाइबर यार्न
(VIII)	ऊर्जा
62	कार्बन क्रेडिट
63	कोयला (कोक, थर्मल, लिग्नाइट आदि रूपों सहित)
64	कच्चा तेल
65	बिजली
66	जैव ईंधन (इथेनॉल, बायो-डीजल सहित)
67	फर्नेस ऑयल
68	गैसोलीन/पेट्रोल
69	डीज़ल
70	मेथनॉल
71	प्राकृतिक गैस
(IX)	मिष्ठिकारी पदार्थ
72	गुड़
73	चीनी (एस, एम और अन्य ग्रेडों के खांडसारी सहित)
(X)	बागान उत्पाद
74	कोको
75	कॉफी
76	रबर
77	चाय
(XI)	मेवे
78	बादाम
(XII)	अन्य
79	सुपारी
80	कपूर
81	चारा या बरसीम (चारा बीज या बरसीम बीज सहित)
82	अंडे
83	चने की भूसी (चने का छिलका)
84	ग्वार बीज और उत्पाद (ग्वार गोंद खंडित, ग्वार गोंद चूर्ण, कोरमा, चूरी सहित)
85	इसबगोल
86	पुदीने का तेल और उत्पाद (रवा, गुच्छे आदि सहित)

87	प्याज
88	पॉलिमर
89	आलू
90	बीहनलाख
91	चपड़ा

[फा. सं. 17/2/2016-सीडी]

डॉ. शशांक सक्सेना, सलाहकार

MINISTRY OF FINANCE
(Department of Economic Affairs)
NOTIFICATION

New Delhi, the 27th September, 2016

S.O. 3068(E).—In exercise of the powers conferred by clause (bc) of section 2 of the Securities Contracts (Regulation) Act, 1956, (42 of 1956), the Central Government in consultation with the Securities and Exchange Board of India established under section 3 of the Securities and Exchange Board of India Act, 1992 (15 of 1992), hereby notifies the goods specified in the Schedule for the purposes of clause (bc) of section 2 of the said Act, namely:-

SCHEDULE

1.	2.
S. No.	Goods
(I)	CEREALS AND PULSES
1.	Bajra
2.	Barley
3.	Gram (including Dal)
4.	Jowar
5.	Kulthi
6.	Lakh (Khesari)
7.	Maize/Corn
8.	Masoor (including dals)
9.	Moong and Products (including Chuni, Dal)
10.	Moth
11.	Peas (including Yellow Peas)
12.	Ragi
13.	Rice or Paddy (Including Basmati)
14.	Small Millets (KodanKulti, Kodra, Korra, Vargu, Sawan, Rala, Kakun, Samai, Vari and Banti)
15.	Tur/Arhar (Including Chuni, Dal)

16.	Urad/Mash (Including Dal)
17.	Wheat
(II)	OILSEEDS, OILCAKES AND OILS
18.	Castor Complex (including seed, oil, oilcake)
19.	Coconut / Copra complex (including seed / fruit, oil, oilcake)
20.	Cottonseed complex (including seed, oil, oilcake)
21.	Palm oil complex (including seed, oil, oilcake)
22.	Groundnut complex (including nut, oil, oilcake)
23.	Linseed complex (including seed, oil, oilcake)
24.	Rapeseed Mustardseed complex (including seed, oil, oilcake, meal)
25.	Rice bran complex (including bran, oil, oilcake)
26.	Safflower complex (including seed, oil, oilcake)
27.	Sesamum complex (including seed, oil, oilcake)
28.	Soy complex (including bean, oil, oilcake, meal)
29.	Sunflower complex (including seed, oil, oilcake)
(III)	SPICES
30.	Aniseed
31.	Cardamom
32.	Celeryseed
33.	Chillies
34.	Cinnamon
35.	Cloves
36.	Coriander seed
37.	Ginger
38.	Jeera (Cumin seed)
39.	Methi
40.	Nutmegs
41.	Pepper
42.	Turmeric
(IV)	METALS
43.	Aluminium
44.	Brass
45.	Copper
46.	Iron Ore
47.	Lead
48.	Nickel

49.	Pig Iron
50.	Sponge Iron
51.	Steel
52.	Tin
53.	Zinc
(V)	PRECIOUS METALS
54.	Gold (including variants such as coins, bars etc.)
55.	Platinum (including variants such as bars etc.)
56.	Silver (including variants such as coins, bars etc.)
(VI)	GEMS and STONES
57.	Diamond
(VII)	FIBRES
58.	Art Silk Yarn
59.	Cotton complex (including Kapas, fibre, loose, half-pressed, full-pressed, yarn, pods, cloth)
60.	Jute and Jute goods (including raw jute, mesta, hessian, sackings, cloth, bags, twines, yarns and any other products made of jute)
61.	Staple Fibre Yarn
(VIII)	ENERGY
62.	Carbon Credit
63.	Coal (including variants such as coking, thermal, lignite etc.)
64.	Crude Oil
65.	Electricity
66.	Bio-fuel (Including Ethanol, Bio-diesel)
67.	Furnace Oil
68.	Gasoline/Petrol
69.	Diesel
70.	Methanol
71.	Natural Gas
(IX)	SWEETENERS
72.	Gur
73.	Sugar (including S, M and other grades and khandsari)
(X)	PLANTATION
74.	Cocoa
75.	Coffee
76.	Rubber
77.	Tea

(XI)	DRY FRUITS
78.	Almond
(XII)	OTHERS
79.	Betelnuts
80.	Camphor
81.	Chara or Berseem (including chara seed or berseem seed)
82.	Eggs
83.	Gram Husk (Gram Chilka)
84.	Guar Seed and products (including Guar Gum split, Guar Gum powder, Korma, Churi)
85.	Isabgol
86.	Mentha Oil and Products (including Crystals, Flakes etc.)
87.	Onion
88.	Polymer
89.	Potato
90.	Seedlac
91.	Shellac

[F. No. 17/2/2016-CD]

SHASHANK SAKSENA, Adviser